

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.2317
TO BE ANSWERED ON 26TH DECEMBER, 2018**

RURAL BROADBAND INFRASTRUCTURE

2317. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the BSNL has asked the States to take equal responsibility of ensuring utilisation of the massive rural broadband infrastructure that is being put in place;
- (b) if so, the details thereof;
- (c) whether the Government had asked the State Governments to take care of rural broadband infrastructure as suggested by BSNL; and
- (d) if so, the details thereof and response from the States thereto?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) to (d) Bharat Broadband Nigam Limited (BBNL) is the executing agency for implementation of BharatNet project funded by Universal Service Obligation Fund (USOF). USOF has planned Memorandum of Understanding (MoU) between BBNL and all the State Governments for taking responsibility of utilization of BharatNet infrastructure. Draft MoU has already been circulated to all the States.
